

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 207**

**Appeal No-143/252/ND/2021**

**IN THE MATTER OF:**

**Dr. Er.Rajainderr Jaina**

... **Applicant/Petitioner**

**Versus**

**ROC**

... **Respondent**

**Under Section: 252(3) Comp. Act.**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 10.05.2024.

**Sd/-**  
**(COURT OFFICER)**